

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD



IA 348 of 2018 in IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2020

Name of the Company: Devesh Agrawal
V/s
Kuldeep Verma RP of K S Oils Ltd & Anr

Section: IA for Directions

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Aadit R. Sanjanwala For Ms. Megha Jani	Adv	Applicant	
2.	SANJAY BHATT	ASU	RP	

ORDER

The Parties are represented through their respective Counsel(s).

The matter is simply adjourned for hearing to 05.03.2020.

List the matter on 05.03.2020.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 23rd day of January, 2020.